

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For hearing IA 297/19 – For avoidance of undervalued transaction IA 383/19 – For Condoning the delay	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril Amarchand Mangaldas Sanjay Kumar Mishra, Liquidator	Lotus Shopping Centres Pvt. Ltd.	Thiru & Thiru, Advocates Maneesha Kongovi advocate for RP

ADVOCATE FOR PETITIONER/s:

*Sindhu Rao*  
SINDHU RAO

FOR CYRIL AMARCHAND MANGALDAS  
(Debtors)

*For the Liquidator*

*Maneesha*

ADVOCATE FOR RESPONDENT/s: \_\_\_\_\_

**ORDER**

Heard Ms. Maneesha Kongovi, learned Counsel for Liquidator and Ms. Sindhu Rao, learned Counsel for the Petitioner. Post the case on **11.09.2019.**

*Ashok Kumar Mishra*  
**MEMBER(T)**

Puja

*Maneesha*  
**MEMBER(J)**